

Ashish Garg, HJS,  
Registrar General,  
High Court of Judicature at  
Allahabad.

To,  
All the District & Sessions Judges/OSDs  
Subordinate to High Court of judicature at  
Allahabad

No. 7769 /Admin. 'G-II' Dated: Allahabad 24/06/2022.

**Sub: Expeditious Disposal of Arbitral Matters**

Madam/Sir,

I am directed by Hon'ble Court to request you to take necessary steps in compliance of the following points by all concerned with a view to expeditious disposal of arbitral matters.

*"1. A one-time exercise shall be done under the aegis of each District Judge who would give a report as to how many and for what reasons, cases have become infructuous but are shown as pending. An endeavor shall be made to complete this exercise within a period of two months so these identified cases can be listed in one go for appropriate orders to be passed on the judicial side. For this purpose, all the concerned District Judges shall put a list of all pending cases (Execution Petition and section 34 of the Arbitration Act) on their respective websites. This will enable the lawyers appearing in those cases to inform the court if their matters have become infructuous.*

*2. It is submitted that the Advocates dealing with the pending petition shall be encouraged to file written note of argument by way of notice published on the website."*

You are, further, requested to forward a copy of the instant letter to all the Presiding Officers of the Commercial Courts of your district for their information and necessary compliance.

A copy of the instant directions shall also be forwarded to the respective Bar Association of your district for their information.

Yours faithfully,

*Ashish Garg*  
(Ashish Garg)

*Can be circulate amongst all judicial officers for information & put on computer. Model list of all pending cases (Execution Petition and sec. 34 of Arbitration Act) on the official website of District Court Banabanki.*

*Call for the cases related to execution & arbitration work from the courts*  
29/06/22

<b>List of Arbitration Cases U/s 34</b>		
<b>Sr No</b>	<b>Case No</b>	<b>Name of Parties</b>
<b>District &amp; Session Judge</b>		
1	Arbitration Cases/11/2022	Shri Kishan (dead) through Ramtej Vs Competent Authority under the National Highways Act and others
2	Arbitration Cases/12/2022	Ram Suhawan (Dead) through Ram Raj and others Vs Competent Authority under the National Highways Act and others
3	Arbitration Cases/13/2022	Shila Vs Competent Authority under the National Highways Act and others
4	Arbitration Cases/14/2022	Fool Devi Vs Competent Authority under the National Highways Act and others
5	Arbitration Cases/15/2022	Manjnu (dead) through Mansharam Vs Competent Authority under the National Highways Act and others
6	Arbitration Cases/16/2022	Puranmasi through Devrani Vs Competent Authority under the National Highways Act and others
7	Arbitration Cases/21/2022	Devki Nandan Vs Competent Authority under the National Highways Act and others
8	Arbitration Cases/25/2022	Mohan (Dead) Through Ramjash Vs Competent Authority under the National Highways Act and others
9	Arbitration Cases/26/2022	Ram Bachan Vs Competent Authority under the National Highways Act and others
10	Arbitration Cases/17/2022	Pannalal Vs Competent Authority under the National Highways Act and others
11	Arbitration Cases/18/2022	Kamal Kishor Vs Competent Authority under the National Highways Act and others
12	Arbitration Cases/19/2022	Mohd Ayyub Vs Competent Authority under the National Highways Act and others
13	Arbitration Cases/20/2022	Lal Bahadur (Dead) Basudev And others Vs Competent Authority under the National Highways Act and others
14	Arbitration Cases/22/2022	Akil Ahmad Vs Competent Authority under the National Highways Act and others
15	Arbitration Cases/23/2022	Manoj Kumar Vs Competent Authority under the National Highways Act and others
16	Arbitration Cases/24/2022	Jagdish Prasad and others Vs Competent Authority under the National Highways Act and others
17	Arbitration Cases/27/2022	Raj Kishor Vs Competent Authority under the National Highways Act and others
18	Arbitration Cases/28/2022	Dinesh Kumar and others Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
19	Arbitration Cases/29/2022	Mulayam Singh and others Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
20	Arbitration Cases/33/2022	Maiku Lal and others Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
21	Arbitration Cases/31/2022	Prem Kumar and others Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
22	Arbitration Cases/30/2022	Shiv Kumar Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
23	Arbitration Cases/32/2022	Ram Singh Vs Competent Authority Under the National Highway Act 1956,Special Land Acquisition Officer
<b>Additional District &amp; Session Judge,Court No-01</b>		
24	Arbitration Cases/18/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
25	Arbitration Cases/19/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
26	Arbitration Cases/20/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Baraban
27	Arbitration Cases/21/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
28	Arbitration Cases/22/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate, Joint Organisation Collectorate Compound Barabanki and Oths
29	Arbitration Cases/23/2020	Goldmarc Infratech Pvt Ltd. Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
30	Arbitration Cases/24/2020	Sarita Singh Vs Special Land Acquisition Officer Joint Organization Barbanki
31	Arbitration Cases/25/2020	Yogendra Pratap Singh Vs Special Land Acquisition Officer Joint Organization Barabanki
32	Arbitration Cases/26/2020	Raghav Rastogi Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
33	Arbitration Cases/27/2020	Raghav Rastogi Vs The Additional District Magistrate ,Joint Organization Collectorate Compound Barabanki
34	Arbitration Cases/1/2021	Sher Bahadur Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki
35	Arbitration Cases/2/2021	Raghuraj Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki
36	Arbitration Cases/3/2021	Santram Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
37	Arbitration Cases/4/2021	Shiv Narayan Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
38	Arbitration Cases/5/2021	Madan Lal @ Madan Kumar Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki
39	Arbitration Cases/6/2021	Ramroop Verma Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
40	Arbitration Cases/7/2021	Riyaz Ahmad Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki
41	Arbitration Cases/8/2021	Manoj Kumar Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
42	Arbitration Cases/9/2021	Bhagwati Prasad Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
43	Arbitration Cases/10/2021	Savitri Devi Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
44	Arbitration Cases/11/2021	Kamlesh Kumar Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
45	Arbitration Cases/12/2021	Harinam Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
46	Arbitration Cases/13/2021	Virendra Kumar Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
47	Arbitration Cases/14/2021	Sunita Devi Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
48	Arbitration Cases/15/2021	Ram Naresh Vs Competent Authority under the national Highways Special Land Acquisition Officer Barabanki and oths
49	Arbitration Cases/16/2021	Prabhakar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
50	Arbitration Cases/17/2021	Ram Milan Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
51	Arbitration Cases/18/2021	Diwakar @ Kallu Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
52	Arbitration Cases/19/2021	Shiv Kumar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
53	Arbitration Cases/20/2021	Udairaj Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
54	Arbitration Cases/21/2021	Room Singh Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
55	Arbitration Cases/22/2021	Paragilal Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths

56	Arbitration Cases/23/2021	Ram Chandar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
57	Arbitration Cases/24/2021	Rajendra Prasad Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
58	Arbitration Cases/25/2021	Nanhu Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
59	Arbitration Cases/26/2021	Navneet Kumar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
60	Arbitration Cases/27/2021	Pramod Kumar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
61	Arbitration Cases/28/2021	Hubraja Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
62	Arbitration Cases/29/2021	Mainawati Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
63	Arbitration Cases/30/2021	Dileep Kumar Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
64	Arbitration Cases/31/2021	Bhagauti Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
65	Arbitration Cases/32/2021	Kalika Prasad Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
66	Arbitration Cases/33/2021	Purushottam Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
67	Arbitration Cases/34/2021	Ravindra Nath Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
68	Arbitration Cases/35/2021	Mohd Wasi Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
69	Arbitration Cases/36/2021	Shaqil Ahmad Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
70	Arbitration Cases/37/2021	Paras Nath Vs Competent Authority under the National Highways Special Land Acquisition Officer Barabanki and oths
71	Arbitration Cases/38/2021	Raghvendra Singh Niranjana Vs Special Land Acquisition Officer Joint Organization Barabanki
72	Arbitration Cases/39/2021	Umesh Chandra Vs Vishesh Bhumi Adhyapti Adhikari(S.L.O) and oths
73	Arbitration Cases/40/2021	Kaushal Kishor and oths Vs Special landacquisition officer
74	Arbitration Cases/41/2021	Ram Pratap and oths Vs Special Landacquisition Officer and oths
75	Arbitration Cases/42/2021	Harivansh Singh and oths Vs Special landacquisition officer and oths
76	Arbitration Cases/43/2021	Ganesh Datt Vs Special land acquisition officer
77	Arbitration Cases/44/2021	Vikash and oths Vs S.L.O. and oths
78	Arbitration Cases/45/2021	Akhilesh KUMar Vs Special land acquisition officer
79	Arbitration Cases/46/2021	Meera Devi and oths Vs Special land acquisition officer and oths
80	Arbitration Cases/67/2021	Rajpratap Singh and others Vs Arbitrator Zila Adhikari Barabanki and oths
81	Arbitration Cases/68/2021	Deepak Vs Arbitrator/Zila Adhikari and oths
82	Arbitration Cases/69/2021	Deepak and others Vs Arbitrator Zila, Adhikari Barabanki
83	Arbitration Cases/97/2021	Rachna Srivastava Vs Aribitrator/ District Magistrate and oths
84	Arbitration Cases/511/2010	Raghunath Singh Vs State of Sheetla singh(Dead) and others
85	Arbitration Cases/584/2013	Pramod Kumar Mishra Vs Competent Authority under National Highway Act and others
86	Arbitration Cases/3400567/2013	Shobha Lal Vs Competent Authority under National highway Act
87	Arbitration Cases/3400571/2013	Kandhai Lal Vs Competent Authority under national highway Act
88	Arbitration Cases/3400576/2013	Hriday Ram Vs Competent Authority under National Highway Act
89	Arbitration Cases/3400582/2013	Rameshwar Prasad Vs Competent authority under national Highway Act
90	Arbitration Cases/3400606/2013	Ram Sagar Vs Competent Authority under National Highway Act
91	Arbitration Cases/3400610/2013	Vimla Vs Competent Authority under National Highways Act
92	Arbitration Cases/3400622/2013	Ram Vilas Vs competent Authority under National Highways Act
93	Arbitration Cases/3400626/2013	Dhruv Narayan Vs Competent Authority under National Highways Act
94	Arbitration Cases/3400628/2013	Chaturi Prasad Vs Competent Authority under National Highways Act
95	Arbitration Cases/211/2014	Uma shanker an doth Vs Property Of Late bal govind And oth
96	Arbitration Cases/147/2015	National Highway Authority of Indian Vs Virendra Kumar
97	Arbitration Cases/208/2015	National Highway Authority of Indian Vs Umashanker verma
98	Arbitration Cases/209/2015	National Highway Authority of Indian Vs Natha Ram
99	Arbitration Cases/210/2015	National Highway Authority of Indian Vs Mishri Lal
100	Arbitration Cases/284/2015	National Highway Authority of Indian Vs Smt Budhana
101	Arbitration Cases/291/2015	National Highway Authority of Indian Vs Dev kali
102	Arbitration Cases/292/2015	National Highway Authority of Indian Vs Vijay Bahadur Singh
103	Arbitration Cases/298/2015	National Highway Authority of Indian Vs Patiram
104	Arbitration Cases/299/2015	National Highway Authority of Indian Vs Sukhdev
105	Arbitration Cases/300/2015	National Highway Authority of Indian Vs Laxmi Prashad
106	Arbitration Cases/301/2015	National Highway Authority of Indian Vs Ram Narayan Bharti
107	Arbitration Cases/302/2015	National Highway Authority of Indian Vs Gayadeen
108	Arbitration Cases/312/2015	National Highway Authority of Indian Vs Rampher
109	Arbitration Cases/313/2015	National Highway Authority of Indian Vs Lajwanti
110	Arbitration Cases/314/2015	National Highway Authority of Indian Vs Ram Achal
111	Arbitration Cases/332/2015	National Highway Authority of Indian Vs Anganu
112	Arbitration Cases/339/2015	National Highway Authority of Indian Vs Piyara
113	Arbitration Cases/86/2016	National Highway Authority of Indian Vs Jagdish Prasad

114	Arbitration Cases/103/2016	National Highway Authority of Indian Vs Nand lal
115	Arbitration Cases/105/2016	Natinal Insurance Company Ltd. Vs Bhairav Prasad tiwari
116	Arbitration Cases/110/2016	National Highway Authority of Indian Vs Ram Adhar
117	Arbitration Cases/275/2019	Roshina Jamal Vs Mohammad Imran @ Chaccha and others
<b>Special Judge, SC/ST Act</b>		
118	Arbitration Execution/153/2021	Vipin Kumar Vs National Highway Authority of India and oths
119	Arbitration Execution/154/2021	Virendra Kumar Vs National Highway Authority of India and oths
120	Arbitration Execution/165/2021	Udai Narayan Verma Vs National Highway Authority of India and oths
121	Arbitration Execution/167/2021	Sangeeta Vs National Highway Authority of India and oths
122	Arbitration Execution/168/2021	Suneet Kumar Vs National Highway Authority of India and oths
123	Arbitration Execution/159/2021	Bhairav Prasad Tiwari Vs National Highway Authority of India and oths
124	Arbitration Execution/160/2021	Sallar alias Rajesh Kumar Vs National Highway Authority of India and oths
125	Arbitration Execution/161/2021	Sunil Kumar Vs National Highway Authority of India and oths
126	Arbitration Execution/162/2021	Jagdish Prasad Vs National Highway Authority of India and oths
127	Arbitration Execution/163/2021	Udairaj Vs National Highway Authority of India and oths
128	Arbitration Execution/164/2021	Ram Chander Vs National Highway Authority of India and oths
129	Arbitration Execution/169/2021	Sunil Kumar Vs National Highway Authority of India and oths
130	Arbitration Execution/170/2021	Jagjeevan Vs National Highway Authority of India and oths
131	Arbitration Execution/173/2021	Rajesh Kumar Tewari Vs National Highway Authority of India and oths
132	Arbitration Execution/176/2021	Virendra Kumar Verma Vs National Highway Authority of India and oths
133	Arbitration Execution/177/2021	Ramkala Vs National Highway Authority of India and oths
<b>Additional District &amp; Session Judge,Court No-02</b>		
134	Arbitration Cases/3400574/2013	Mukesh Kumar Vs Competent Authority under National Highway Act
135	Arbitration Cases/3400588/2013	Krishna Kumar Vs Competent authority under National Highway Act
136	Arbitration Cases/3400575/2013	Raja RAM Vs Competent Authority under National Highway Act
137	Arbitration Cases/3400598/2013	Sarvesh Kumar Vs Competent Authority under National Highway Act
138	Arbitration Cases/3400603/2013	Chandra Shekhar Vs Competent Authority under National Highway Act
139	Arbitration Cases/3400609/2013	Prason Vs Competent Authority under National Highways Act
140	Arbitration Cases/593/2013	Badri Vs National Highway Authority of Indian
141	Arbitration Cases/121/2015	National Highway Authority of Indian Vs Sant Ram
142	Arbitration Cases/91/2015	National Highway Authority of Indian Vs pawan kumar verma
143	Arbitration Cases/131/2015	National Highway Authority of Indian Vs Smt Janak Dulai
144	Arbitration Cases/125/2015	National Highway Authority of Indian Vs Hausila Prasad
145	Arbitration Cases/119/2015	National Highway Authority of Indian Vs Sant Ram
146	Arbitration Cases/102/2015	National Highway Authority of Indian Vs Sohan lal
147	Arbitration Cases/129/2015	National Highway Authority of Indian Vs Pramod Kumar
148	Arbitration Cases/149/2015	National Highway Authority of Indian Vs Krishna Nand
149	Arbitration Cases/156/2015	National Highway Authority of Indian Vs Smt Vidya vati
150	Arbitration Cases/150/2015	National Highway Authority of Indian Vs Ashok Verma
151	Arbitration Cases/146/2015	National Highway Authority of Indian Vs Jagdish Prasad
152	Arbitration Cases/188/2015	National Highway Authority of Indian Vs Hari Naam
153	Arbitration Cases/169/2015	National Highway Authority of Indian Vs Bundan @ Fuddan
154	Arbitration Cases/174/2015	National Highway Authority of Indian Vs Arjun Kumar
155	Arbitration Cases/170/2015	National Highway Authority of Indian Vs rakibul Nisha
156	Arbitration Cases/182/2015	National Highway Authority of Indian Vs Smt Lajja Wati
157	Arbitration Cases/214/2015	National Highway Authority of Indian Vs Ram Tirath
158	Arbitration Cases/215/2015	National Highway Authority of Indian Vs Kuldeep singh
159	Arbitration Cases/331/2015	National Highway Authority of Indian Vs Budhram
160	Arbitration Cases/18/2016	National Highway Authority of Indian Vs Mukesh
161	Arbitration Cases/25/2016	National Highway Authority of Indian Vs Sant Ram
162	Arbitration Cases/28/2016	National Highway Authority of Indian Vs siraj ahmad
163	Arbitration Cases/16/2016	National Highway Authority of Indian Vs gauri shanker
164	Arbitration Cases/22/2016	National Highway Authority of Indian Vs chandra Kumar
165	Arbitration Cases/15/2016	National Highway Authority of Indian Vs Rajeshvari
166	Arbitration Cases/107/2016	National Highway Authority of Indian Vs Ram manohar
167	Arbitration Cases/85/2016	National Highway Authority of Indian Vs Ram Kishore
168	Arbitration Cases/87/2016	National Highway Authority of Indian Vs Braj Kishore

169	Arbitration Cases/83/2016	National Highway Authority of Indian Vs Jagdish Prasad
170	Arbitration Cases/162/2016	National Highway Authority of Indian Vs Gunjan Shukla
171	Arbitration Cases/70/2021	Sunil Kumar Vs arbitrator Arbitrates/District Magistrate Barabanki
172	Arbitration Cases/84/2021	Ramesh Chandra Vs Competent Authority and other
173	Arbitration Cases/85/2021	Jang Bahadur Vs Competent Authority and other
174	Arbitration Cases/86/2021	Gulab Dei Vs Competent Authority and other
175	Arbitration Cases/87/2021	Devraj Vs Competent Authority and other
176	Arbitration Cases/80/2021	Ram Prakash Vs Competent Authority and other
177	Arbitration Cases/81/2021	Ashok Kumar Vs Competent Authority and other
178	Arbitration Cases/82/2021	Shiv Kailash Verma Vs Competent Authority and other
179	Arbitration Cases/83/2021	Malik Ram Vs Competent Authority and other
180	Arbitration Cases/76/2021	Ram Singh Vs Competent Authority and other
181	Arbitration Cases/77/2021	Shiv Bahadur Verma Vs Competent Authority and other
182	Arbitration Cases/78/2021	Premawati Vs Competent Authority and other
183	Arbitration Cases/79/2021	Meraj Ahmad Vs Competent Authority and other
184	Arbitration Cases/71/2021	Daljeet Vs Competent Authority and other
185	Arbitration Cases/72/2021	Narendra Kumar Vs Competent Authority and other
186	Arbitration Cases/73/2021	Jameel Vs Competent Authority and other
187	Arbitration Cases/74/2021	Akeel Vs Competent Authority and other
188	Arbitration Cases/75/2021	Ram Chandr Vs Competent Authority and other
189	Arbitration Cases/88/2021	Manoj Kumar Vats Vs Special Land Acquisition Officer and oths
190		
191	Arbitration Cases/3400569/2013	Poornamasi Vs Competent Authority under N.H.A.I
192	Arbitration Cases/3400585/2013	Pooran Masi Vs Competent Authority under N.H.A.I
193	Arbitration Cases/3400586/2013	Ram Prahlad Mishra Vs Competent authority under N.H.A.I
194	Arbitration Cases/3400599/2013	Yogendra Vs Competent AuhORITY under N.H.A.I
195	Arbitration Cases/3400602/2013	Janardan Vs Competent Authority under N.H.A.I
196	Arbitration Cases/3400614/2013	Amarkesh Vs Competent Authority under N.H.A.I
197	Arbitration Cases/594/2013	Thunni and oth Vs N.H.A.I
198	Arbitration Cases/323/2015	National Highway Authority of Indian Vs Maiku Lal
<b>Additional District &amp; Session Judge,Court No-05</b>		
199	Arbitration Cases/94/2015	National Highway Authority of Indian Vs Bhagvat Saran
200	Arbitration Cases/92/2019	Khadim Ali Vs Competent Authority (SLAO)Barabanki
201	Arbitration Cases/42/2016	National Highway Authority of Indian Vs Babadeen
202	Arbitration Cases/39/2016	National Highway Authority of Indian Vs Ram Sajivan
203	Arbitration Cases/3400623/2013	Rajit Ram Vs Competent Authority under NHAI
204	Arbitration Cases/3400621/2013	Siyaram Vs Competent Authority under NHAI
205	Arbitration Cases/3400573/2013	Ram Vilas Vs Competent Authority under NHAI
206	Arbitration Cases/337/2015	National Highway Authority of Indian Vs Shyam Lal
207	Arbitration Cases/322/2015	National Highway Authority of Indian Vs Balak Ram
208	Arbitration Cases/321/2015	National Highway Authority of Indian Vs Chote Lal
209	Arbitration Cases/285/2015	National Highway Authority of Indian Vs Ganga Ram
210	Arbitration Cases/213/2015	National Highway Authority of Indian Vs Satya Prakash
211	Arbitration Cases/211/2015	National Highway Authority of Indian Vs mahesh prasad
212	Arbitration Cases/201/2015	National Highway Authority of Indian Vs Upendra Kumar
213	Arbitration Cases/196/2015	National Highway Authority of Indian Vs Parush Ram
214	Arbitration Cases/193/2015	National Highway Authority of Indian Vs Guru bakash
215	Arbitration Cases/192/2015	National Highway Authority of Indian Vs Jagdish Prasad
216	Arbitration Cases/157/2015	National Highway Authority of Indian Vs Ram kumar
217	Arbitration Cases/144/2015	National Highway Authority of Indian Vs Vasu dev
218	Arbitration Cases/124/2015	National Highway Authority of Indian Vs Smt Krishana Vati
219	Arbitration Cases/115/2015	National Highway Authority of Indian Vs Hausila Prashad
220	Arbitration Cases/28/2020	New Shakti Vihar and Grih Nirman Samiti Vs NHAI
<b>Additional District &amp; Session Judge,Court No-08</b>		
221	Arbitration Cases/98/2015	National Highway Authority of Indian Vs chandrika prasad
222	Arbitration Cases/96/2015	National Highway Authority of Indian Vs Arvind kumar
223	Arbitration Cases/93/2015	National Highway Authority of Indian Vs Siya Ram verma
224	Arbitration Cases/88/2015	National Highway Authority of Indian Vs Virendra Singh
225	Arbitration Cases/76/2017	Surya Pal and oth Vs Mahindra and Mahindra Financial Services Ltd.
226	Arbitration Cases/40/2016	National Highway Authority of Indian Vs Smt Phool Maty
227	Arbitration Cases/34/2016	National Highway Authority of Indian Vs Smt Gayan vaty
228	Arbitration Cases/3400560/2013	Ram Pal Vs Competent Authority under National Highway Act
229	Arbitration Cases/3400282/2015	National Highway Authority of India Vs Ayodhya Prashad
230	Arbitration Cases/330/2015	National Highway Authority of Indian Vs Ram Newaj
231	Arbitration Cases/24/2016	National Highway Authority of Indian Vs Ram Kumar
232	Arbitration Cases/21/2016	National Highway Authority of Indian Vs Mahesh
233	Arbitration Cases/181/2015	National Highway Authority of Indian Vs Banarasi Lal
234	Arbitration Cases/130/2015	National Highway Authority of Indian Vs Rama Pati

235	Arbitration Cases/128/2015	National Highway Authority of Indian Vs Devi prasad
236	Arbitration Cases/123/2015	National Highway Authority of Indian Vs Smt Shayama Devi
237	Arbitration Cases/120/2015	National Highway Authority of Indian Vs Sita Ram
238	Arbitration Cases/114/2015	National Highway Authority of Indian Vs Amar nath
239	Arbitration Cases/111/2015	National Highway Authority of Indian Vs Lalla Ram
240	Arbitration Cases/109/2015	National Highway Authority of Indian Vs Banshi lal
241	Arbitration Cases/103/2015	National Highway Authority of Indian Vs Raja Ram
242	Arbitration Cases/7/2020	Santosh Jain and oths Vs State Road Transport Ministry India
243	Arbitration Cases/66/2021	Surendra Singh Vs Competent Authority Under the National Highways
244	Arbitration Cases/65/2021	Atul Kumar Vs Competent Authority, Special Land Acquisition Officer,Barabanki
245	Arbitration Cases/64/2021	Ram Sevak Vs Competent Authority, Special Land Acquisition Officer,Barabanki
246	Arbitration Cases/63/2021	Hariram Vs Competent Authority, Special Land Acquisition Officer,Barabanki
247	Arbitration Cases/62/2021	Nilam Kumari Vs Competent Authority, Special Land Acquisition Officer,Barabanki
248	Arbitration Cases/6/2020	Ramu and oths Vs Competent Authority(S.L.A.O) Barabanki
249	Arbitration Cases/61/2021	Shakuntala Vs Competent Authority, Special Land Acquisition Officer,Barabanki
250	Arbitration Cases/60/2021	Mahesh Kumar Vs Competent Authority, Special Land Acquisition Officer,Barabanki
251	Arbitration Cases/59/2021	Munaura Devi Vs Competent Authority, Special Land Acquisition Officer,Barabanki
252	Arbitration Cases/58/2021	Ramesh Kumar Vs Competent Authority, Special Land Acquisition Officer,Barabanki
253	Arbitration Cases/57/2021	Hansraj Vs Competent Authority, Special Land Acquisition Officer,Barabanki
254	Arbitration Cases/56/2021	Kamlesh Dwivedi Vs Competent Authority, Special Land Acquisition Officer,Barabanki
255	Arbitration Cases/55/2021	Medilal Vs Competent Authority, Special Land Acquisition Officer,Barabanki
256	Arbitration Cases/54/2021	Dharmanand Vs Competent Authority, Special Land Acquisition Officer,Barabanki
257	Arbitration Cases/5/2020	Mohd Nisar Vs Competent Authority(S.L.A.O) Barabanki
258	Arbitration Cases/4/2020	Rajendra Kumar and oths Vs National Highway Authority of Indian
259	Arbitration Cases/35/2020	Purshottam Vs National Highway Authority of Indian and oths
260	Arbitration Cases/3/2020	Rajendra Kumar and oths Vs National Highway Authority of Indian
261	Arbitration Cases/31/2020	Udai Singh Vs National Highway Authority of Indian
262	Arbitration Cases/30/2020	Mohd Sayeed Vs National Highway Authority of Indian
263	Arbitration Cases/29/2020	Asif Khan Vs National Highway Authority of Indian
264	Arbitration Cases/17/2020	Surendra Prakash and Other Vs Sadak and Rajya Marg Mantralaya through N.H.
265	Arbitration Cases/16/2020	Rajendra Prasad Vs Sadak and Rajya Marg Mantralaya through N.H.
266	Arbitration Cases/12/2020	Arifi Khan Vs Chairman,National Highway Authority of India
267	Arbitration Cases/11/2020	Om Shankar Singh Vs Compitant Authority Barabanki
<b>Additional District &amp; Session Judge,Court No-04</b>		
268	Arbitration Cases/3400596/2013	Suresh Vs competent Authority under national Highway Act
269	Arbitration Cases/89/2015	National Highway Authority of Indian Vs Chandra Pal
270	Arbitration Cases/92/2015	National Highway Authority of Indian Vs Ram sumiran Verma
271	Arbitration Cases/104/2015	National Highway Authority of Indian Vs Ram sajivan
272	Arbitration Cases/113/2015	National Highway Authority of Indian Vs Tirath Ram
273	Arbitration Cases/191/2015	National Highway Authority of Indian Vs Raj mal
274	Arbitration Cases/202/2015	National Highway Authority of Indian Vs Satya Naam
275	Arbitration Cases/218/2015	National Highway Authority of Indian Vs Suneet Kumar
276	Arbitration Cases/277/2015	National Highway Authority of Indian Vs Prem Chandra
277	Arbitration Cases/278/2015	National Highway Authority of Indian Vs Satyanam
278	Arbitration Cases/281/2015	National Highway Authority of Indian Vs Gulab Chandra
279	Arbitration Cases/289/2015	National Highway Authority of Indian Vs Babu Lal
280	Arbitration Cases/320/2015	National Highway Authority of Indian Vs Ganga Ram
281	Arbitration Cases/325/2015	National Highway Authority of Indian Vs Nakched
282	Arbitration Cases/326/2015	National Highway Authority of Indian Vs Mata Prashad
283	Arbitration Cases/12/2016	National Highway Authority of Indian Vs Shambhu dayal
284	Arbitration Cases/13/2016	National Highway Authority of Indian Vs Ram nath
285	Arbitration Cases/14/2016	National Highway Authority of Indian Vs Ram kumar
286	Arbitration Cases/17/2016	National Highway Authority of Indian Vs Ashok Kumar Mishra
287	Arbitration Cases/19/2016	National Highway Authority of Indian Vs Amar singh
288	Arbitration Cases/20/2016	National Highway Authority of Indian Vs Shri Ram pal
289	Arbitration Cases/23/2016	National Highway Authority of Indian Vs Sunder lal
290	Arbitration Cases/26/2016	National Highway Authority of Indian Vs Kidi
291	Arbitration Cases/27/2016	National Highway Authority of Indian Vs Nattha
292	Arbitration Cases/29/2016	National Highway Authority of Indian Vs Bajrang
293	Arbitration Cases/30/2016	National Highway Authority of Indian Vs Ram raj
294	Arbitration Cases/31/2016	National Highway Authority of Indian Vs Ganesh prasad Yadav
295	Arbitration Cases/35/2016	National Highway Authority of Indian Vs Vishram Singh
296	Arbitration Cases/99/2016	National Highway Authority of Indian Vs Ram Abhi Lakh
297	Arbitration Cases/114/2016	Natinal Insurance Company Ltd. Vs Ramjas
298	Arbitration Cases/49/2019	Mohammad Laik Khan Vs National Highway Authority of Indian
<b>Additional District &amp; Session Judge,Court No-44</b>		
299	Arbitration Cases/126/2015	National Highway Authority of Indian Vs Ram kailash
300	Arbitration Cases/127/2015	National Highway Authority of Indian Vs Rishi Kumar
301	Arbitration Cases/177/2015	National Highway Authority of Indian Vs Smt Fuljhari
302	Arbitration Cases/180/2015	National Highway Authority of Indian Vs Amar singh
303	Arbitration Cases/113/2016	National Highway Authority of Indian Vs Smt Shankara Devi
304	Arbitration Cases/124/2016	National Highway Authority of Indian Vs Ram pal

305	Arbitration Cases/125/2016	National Highway Authority of Indian Vs Avadesh Kumar
306	Arbitration Cases/126/2016	National Highway Authority of Indian Vs Ram Baran
307	Arbitration Cases/127/2016	National Highway Authority of Indian Vs Sarju prasad tiwari
<b>Additional District &amp; Session Judge,Court No-45</b>		
308	Arbitration Cases/90/2015	National Highway Authority of Indian Vs Smt Phool Kumar
309	Arbitration Cases/97/2015	National Highway Authority of Indian Vs Kamlesh kumar verma
310	Arbitration Cases/100/2015	National Highway Authority of Indian Vs Ram dhiraj
311	Arbitration Cases/105/2015	National Highway Authority of Indian Vs pawan kumar
312	Arbitration Cases/106/2015	National Highway Authority of Indian Vs Smt Rajeshvari
313	Arbitration Cases/117/2015	National Highway Authority of Indian Vs Satya Prakash
314	Arbitration Cases/118/2015	National Highway Authority of Indian Vs Ram Kumar
315	Arbitration Cases/148/2015	N.H.A.I Vs Ram chander
316	Arbitration Cases/167/2015	N.H.A.I Vs Smt Ram lali
317	Arbitration Cases/187/2015	New India Insurance Company Ltd. Vs Guru Saran
318	Arbitration Cases/190/2015	N.H.A.I Vs Ranjeet Singh
319	Arbitration Cases/286/2015	National Highway Authority of Indian Vs pyare lal
320	Arbitration Cases/305/2015	National Highway Authority of Indian Vs Pachai
321	Arbitration Cases/307/2015	National Highway Authority of Indian Vs Budhram
322	Arbitration Cases/315/2015	National Highway Authority of Indian Vs Ram Avadh
323	Arbitration Cases/316/2015	National Highway Authority of Indian Vs Girdhari
324	Arbitration Cases/317/2015	National Highway Authority of Indian Vs Ram Tahal
325	Arbitration Cases/318/2015	National Highway Authority of Indian Vs Barsana
326	Arbitration Cases/327/2015	National Highway Authority of Indian Vs Keshav Ram
327	Arbitration Cases/32/2016	National Highway Authority of Indian Vs Bahadur
328	Arbitration Cases/36/2016	National Highway Authority of Indian Vs Bahadur
329	Arbitration Cases/37/2016	National Highway Authority of Indian Vs Prabhu dayal Yadav
330	Arbitration Cases/38/2016	National Highway Authority of Indian Vs Ram Vilash
331	Arbitration Cases/88/2016	National Highway Authority of Indian Vs Babu Ram
332	Arbitration Cases/89/2016	National Highway Authority of Indian Vs Gopi Chandra
333	Arbitration Cases/106/2016	National Highway Authority of Indian Vs Bharat lal
334	Arbitration Cases/121/2016	National Highway Authority of Indian Vs Sallar @ rajesh Kaumar
335	Arbitration/1/2020	Neelam Singh Vs Chairman, National Highway Authority of Ind
336	Arbitration/2/2020	Mhd Amir Jamal Vs Chairman, National Highway Authority of
337	Arbitration/8/2020	Istikhar Ahmad Khan Vs National Highway Authority of India
338	Arb. Cases/9/2020	Noor Mohammad Khan Vs National Highway Authority of Ind
339	Arb. Case/33/2020	Chandra Kishori Vs Chairman NHAI and oths
340	Arb. Case/34/2020	Om Prakash Vs Chairman NHAI and others
<b>Additional District &amp; Session Judge,Court No-46</b>		
341	Arbitration Cases/115/2012	Kamini Bajpayee Vs State Govt through Collector others
342	Arbitration Cases/376/2012	Balak Ram Verma and oth Vs Mahindra and Mahindra Financial Services Ltd.
343	Arbitration Cases/99/2015	National Highway Authority of Indian Vs Ashok Kumar
344	Arbitration Cases/107/2015	National Highway Authority of Indian Vs Krishan kant tiwari
345	Arbitration Cases/132/2015	National Highway Authority of Indian Vs Rajesh kumar tiwari
346	Arbitration Cases/143/2015	National Highway Authority of Indian Vs Anoop Kumar
347	Arbitration Cases/145/2015	Natinal Insurance Company Ltd. Vs Akhilesh Kumar
348	Arbitration Cases/155/2015	National Highway Authority of Indian Vs Shiv Prakash Verma
349	Arbitration Cases/159/2015	National Highway Authority of Indian Vs Ram Sanahi
350	Arbitration Cases/171/2015	National Highway Authority of Indian Vs Mohammad naim
351	Arbitration Cases/173/2015	Natinal Insurance Company Ltd. Vs sashi Kumar
352	Arbitration Cases/178/2015	National Highway Authority of Indian Vs Smt Ram Dulari
353	Arbitration Cases/183/2015	National Highway Authority of Indian Vs Vijay pal
354	Arbitration Cases/184/2015	National Highway Authority of Indian Vs Raghubar Dayal
355	Arbitration Cases/185/2015	National Highway Authority of Indian Vs Ram Samujh
356	Arbitration Cases/189/2015	National Highway Authority of Indian Vs Pramood kumar
357	Arbitration Cases/194/2015	National Highway Authority of Indian Vs Uday Narayana
358	Arbitration Cases/279/2015	National Highway Authority of Indian Vs Omkar Nath
359	Arbitration Cases/280/2015	National Highway Authority of Indian Vs Lalla
360	Arbitration Cases/90/2016	National Highway Authority of Indian Vs Harsih Chnadra
361	Arbitration Cases/91/2016	National Highway Authority of Indian Vs Ram prakash
362	Arbitration Cases/92/2016	National Highway Authority of Indian Vs Madan Lal
363	Arbitration Cases/93/2016	National Highway Authority of Indian Vs kamlesh
364	Arbitration Cases/94/2016	National Highway Authority of Indian Vs Ram samujh

365	Arbitration Cases/95/2016	National Highway Authority of Indian Vs Suneet Kumar
366	Arbitration Cases/96/2016	National Highway Authority of Indian Vs Smt Ganga Vati
367	Arbitration Cases/97/2016	Natinal Insurance Company Ltd. Vs Ram shanker
368	Arbitration Cases/100/2016	National Highway Authority of Indian Vs Rakesh Kumar
369	Arbitration Cases/115/2016	National Highway Authority of Indian Vs Amar nath
370	Arbitration Cases/116/2016	National Highway Authority of Indian Vs Shiv shayam
371	Arbitration Cases/118/2016	National Highway Authority of Indian Vs Smt Piyara Devi
372	Arbitration Cases/119/2016	National Highway Authority of Indian Vs Uma Shayam
<b>Additional District &amp; Session Judge,Court No-10</b>		
373	Arbitration Cases/95/2015	National Highway Authority of Indian Vs Ram chander
374	Arbitration Cases/112/2015	National Highway Authority of Indian Vs Putti lal
375	Arbitration Cases/154/2015	National Highway Authority of Indian Vs Vipin Kumar
376	Arbitration Cases/151/2015	National Highway Authority of Indian Vs Smt Sanjeeta
377	Arbitration Cases/168/2015	National Highway Authority of Indian Vs Ajay Kumar
378	Arbitration Cases/199/2015	National Highway Authority of Indian Vs Shiv Baran
379	Arbitration Cases/186/2015	National Highway Authority of Indian Vs Shiv narayan
380	Arbitration Cases/172/2015	National Highway Authority of Indian Vs Ram sarran
381	Arbitration Cases/198/2015	National Highway Authority of Indian Vs Vinay Kumar
382	Arbitration Cases/175/2015	National Highway Authority of Indian Vs Vineet Kumar
383	Arbitration Cases/176/2015	Natinal Insurance Company Ltd. Vs Smt Sakila
384	Arbitration Cases/197/2015	National Highway Authority of Indian Vs Deen dayal
385	Arbitration Cases/216/2015	National Highway Authority of Indian Vs Smt malty devi
386	Arbitration Cases/288/2015	National Highway Authority of Indian Vs smt Ram kala
387	Arbitration Cases/287/2015	National Highway Authority of Indian Vs chet Ram
388	Arbitration Cases/295/2015	National Highway Authority of Indian Vs Ram Khelavan
389	Arbitration Cases/293/2015	National Highway Authority of Indian Vs amrika Prasad
390	Arbitration Cases/282/2015	National Highway Authority of Indian Vs Chet Ram
391	Arbitration Cases/283/2015	National Highway Authority of Indian Vs Ram Chandra
392	Arbitration Cases/290/2015	National Highway Authority of Indian Vs Pachai
393	Arbitration Cases/304/2015	National Highway Authority of Indian Vs Ram Milan
394	Arbitration Cases/309/2015	National Highway Authority of Indian Vs Gujrati
395	Arbitration Cases/311/2015	National Highway Authority of Indian Vs Hausila Prashad
396	Arbitration Cases/303/2015	National Highway Authority of Indian Vs Malik Ram
397	Arbitration Cases/308/2015	National Highway Authority of Indian Vs Ghirau
398	Arbitration Cases/328/2015	National Highway Authority of Indian Vs Kamlesh Kumar
399	Arbitration Cases/329/2015	National Highway Authority of Indian Vs Salik Ram
400	Arbitration Cases/333/2015	National Highway Authority of Indian Vs Babu Lal
401	Arbitration Cases/334/2015	National Highway Authority of Indian Vs Maiku Lal
402	Arbitration Cases/33/2016	National Highway Authority of Indian Vs Shiv shanker Saini
403	Arbitration Cases/102/2016	Natinal Insurance Company Ltd. Vs Ram Chander
404	Arbitration Cases/117/2016	National Highway Authority of Indian Vs Hari prasad
405	Arbitration Cases/120/2016	National Highway Authority of Indian Vs smt Shanty devi
406	Arbitration Cases/101/2016	National Highway Authority of Indian Vs Ashok Kumar
407	Arbitration Cases/104/2016	National Highway Authority of Indian Vs Ram roop
408	Arbitration Cases/80/2018	Vinod Kumarandothers Vs National Highway Authority of Indian
409	Arbitration Cases/132/2018	Mahesh Pandey Vs National Highway Authority of Indian
410	Arbitration Cases/133/2018	Prabha Pandey Vs National Highway Authority of Indian
411	Arbitration Cases/143/2018	Ravishanker Khanna Vs National Highway Authority of Indian
412	Arbitration Cases/113/2019	Tahseen Vs S L A O Barabanki
413	Arbitration Cases/95/2021	Kaushal Kumar Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
414	Arbitration Cases/91/2021	Kevala Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
415	Arbitration Cases/90/2021	Lajjawati Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
416	Arbitration Cases/89/2021	Kandhai Lal Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
417	Arbitration Cases/92/2021	Harish Chandra Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
418	Arbitration Cases/93/2021	Pappu Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer



419	Arbitration Cases/96/2021	Rajaram Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
420	Arbitration Cases/94/2021	Ram Kali Vs Competent Authority under the National Highways Act 1956, Special Land Acquisition Officer
421	Arbitration Cases/7/2022	Chhavilal Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
422	Arbitration Cases/3/2022	Umashankar Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
423	Arbitration Cases/8/2022	Sukhdei Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
424	Arbitration Cases/6/2022	Gangaram Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
425	Arbitration Cases/2/2022	Ghisyan Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
426	Arbitration Cases/9/2022	Chandra Pal Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
427	Arbitration Cases/10/2022	Ramnath Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
428	Arbitration Cases/4/2022	Ram Dulari and oths Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
429	Arbitration Cases/1/2022	Suresh Chandra Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki
430	Arbitration Cases/5/2022	Haushila Prasad Vs Competent Authority under the National Highway Act ,Special Land Acquisition Officer, Barabanki

<b>List of Execution Petition regarding Arbitration</b>		
<b>Sr No</b>	<b>Case No</b>	<b>Name of Parties</b>
<b>District &amp; Session Judge</b>		
1	Arbitration Execution/8/2022	M/S Shri Ram Transport Finance Co.Ltd. Vs Man Bahadur Singh
2	Arbitration Execution/9/2022	M/S Shri Ram Transport Finance Co.Ltd. Vs Shivaji Tiwari and oths
3	Arbitration Execution/10/2022	John Deere Financial India Pvt. Ltd. Vs Sanjay Kumar and other
4	Arbitration Execution/12/2022	Manappuram Finance Limited Vs Nitesh RajKumar
5	Arbitration Execution/13/2022	Manappuram Finance Limited Vs Amit Trivedi
6	Arbitration Execution/14/2022	Devtadeen Vs Project Director, National Highway Authority of India and Others
7	Arbitration Execution/15/2022	Shiv Narayan Vs Project Director, National Highway Authority of India and Others
8	Arbitration Execution/16/2022	Rakibul Nisha Vs Project Director, National Highway Authority of India and Others
9	Arbitration Execution/17/2022	Harish Chandra Vs Project Director, National Highway Authority of India and Others
10	Arbitration Execution/18/2022	Anoop Kumar Vs Project Director, National Highway Authority of India and Others
11	Arbitration Execution/19/2022	Satyanaam Through Ram Lali and others Vs National Highway Authority of Indian
12	Arbitration Execution/20/2022	Jagdish Vs Project Director, National Highway Authority of India and Others
13	Arbitration Execution/21/2022	Buddan Alias Puddan Vs Project Director, National Highway Authority of India and Others
14	Arbitration Execution/22/2022	Shakkena Vs Project Director,National Highway Authority of India and Others
15	Arbitration Execution/24/2022	Guru Baksh Vs Project Director, National Highway Authority of India and Others
16	Arbitration Execution/23/2022	Lajjawati Vs Project Director, National Highway Authority of India and Others
<b>Additional District &amp; Session Judge,Court No-01</b>		
17	Arbitration Execution/54/2014	Magma Fincorp Ltd Vs Raveesh Kumar
18	Arbitration Execution/123/2016	HDFC Bank Ltd. Through Vinod Kumar Shukla Vs Sonika verma and oths
19	Arbitration Execution/125/2016	HDFC Bank Ltd. Through Vinod Kumar Shukla Vs Pawan Kumar Singh
20	Arbitration Execution/176/2016	HDFC Bank LTd Vs Sunil Kumar and oth
21	Arbitration Execution/198/2017	HDFC Bank Limited Vs Faheem Ahmad and others
22	Arbitration Execution/199/2017	HDFC Bank Limited Vs Dileep Kumar and others
23	Arbitration Execution/200/2017	HDFC Bank Limited Vs Umesh Chandra
24	Arbitration Execution/201/2017	HDFC Bank Limited Vs Sanjay Kumar and others
25	Arbitration Execution/223/2017	M/S Shri Ram Transport Finance Co.Ltd. Vs Fakeer Mohammad
26	Arbitration Execution/224/2017	M/S Shri Ram Transport Finance Co.Ltd. Vs Pawan Kumar
27	Arbitration Execution/225/2017	M/S Shri Ram Transport Finance Co.Ltd. Vs Jalaluddin
28	Arbitration Execution/226/2017	M/S Shri Ram Transport Finance Co.Ltd. Vs Amar Singh
29	Arbitration Execution/227/2017	M/S Shri Ram Transport Finance Co.Ltd. Vs Raj Kishore Mishra
30	Arbitration Execution/9/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Dileep Kumar and others
31	Arbitration Execution/11/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Dhananjai Singh and others
32	Arbitration Execution/12/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Rakesh Kumar Mishra and others
33	Arbitration Execution/40/2018	M/S Shriram City Union Finance Ltd. Vs Sandeep
34	Arbitration Execution/50/2018	HDFC Bank Limited Vs Harinam Bharti
35	Arbitration Execution/51/2018	HDFC Bank Limited Vs Sandeep Kumar Singh
36	Arbitration Execution/12/2020	M/S SBI Cards And Payment Services Private Limited Vs Manoj A/Rai
37	Arbitration Execution/13/2020	M/S Shriram City Union Finance Limited Vs Manoj Kumar
38	Arbitration Execution/15/2020	M/S Shriram City Union Finance Limited Vs Devendra Kumar Singh
39	Arbitration Execution/16/2020	M/S Shriram City Union Finance Limited Vs Satish Kumar Singh
40	Arbitration Execution/18/2020	M/S Shriram City Union Finance Limited Vs Rajesh Kumar
41	Arbitration Execution/20/2020	M/S Shriram City Union Finance Limited Vs Raj Kumar
42	Arbitration Execution/21/2020	M/S Shriram City Union Finance Limited Vs Devendra Kumar
43	Arbitration Execution/248/2021	Bajaj Finance Ltd. Vs Deep Singh
44	Arbitration Execution/249/2021	Bajaj Finance Ltd. Vs Adarsh Awashthi
45	Arbitration Execution/251/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Sanjay Kumar and oths
46	Arbitration Execution/252/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Pravesh Kumar @ Ram Pravesh Verma and oths
47	Arbitration Execution/253/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Ramji Gupta and oths
48	Arbitration Execution/254/2021	HDFC Bank Limited Vs Devesh Chaturvedi
49	Arbitration Execution/255/2021	HDFC Bank Limited Vs Awadhesh Kumar
50	Arbitration Execution/257/2021	HDFC Bank Limited Vs Dhirendra Kumar

51	Arbitration Execution/258/2021	<b>HDFC Bank Limited Vs Chheddan Lal</b>
52	Arbitration Execution/1/2022	<b>John Deere Financial India Pvt Ltd and oths Vs Shiv Bahadur and oths</b>
<b>Special Judge, SC/ST Act</b>		
53	Arbitration Execution/153/2021	<b>Vipin Kumar Vs National Highway Authority of India and oths</b>
54	Arbitration Execution/154/2021	<b>Virendra Kumar Vs National Highway Authority of India and oths</b>
55	Arbitration Execution/165/2021	<b>Udai Narayan Verma Vs National Highway Authority of India and oths</b>
56	Arbitration Execution/167/2021	<b>Sangeeta Vs National Highway Authority of India and oths</b>
57	Arbitration Execution/168/2021	<b>Suneet Kumar Vs National Highway Authority of India and oths</b>
58	Arbitration Execution/159/2021	<b>Bhairav Prasad Tiwari Vs National Highway Authority of India and oths</b>
59	Arbitration Execution/160/2021	<b>Sallar alias Rajesh Kumar Vs National Highway Authority of India and oths</b>
60	Arbitration Execution/161/2021	<b>Sunil Kumar Vs National Highway Authority of India and oths</b>
61	Arbitration Execution/162/2021	<b>Jagdish Prasad Vs National Highway Authority of India and oths</b>
62	Arbitration Execution/163/2021	<b>Udairaj Vs National Highway Authority of India and oths</b>
63	Arbitration Execution/164/2021	<b>Ram Chander Vs National Highway Authority of India and oths</b>
64	Arbitration Execution/169/2021	<b>Sunil Kumar Vs National Highway Authority of India and oths</b>
65	Arbitration Execution/170/2021	<b>Jagjeevan Vs National Highway Authority of India and oths</b>
66	Arbitration Execution/173/2021	<b>Rajesh Kumar Tewari Vs National Highway Authority of India and oths</b>
67	Arbitration Execution/176/2021	<b>Virendra Kumar Verma Vs National Highway Authority of India and oths</b>
68	Arbitration Execution/177/2021	<b>Ramkala Vs National Highway Authority of India and oths</b>
<b>Additional District &amp; Session Judge,Court No-02</b>		
69	Arbitration Execution/29/2021	<b>Mahindra Rural Housing Finance Limited Vs Ranjeet Kumar and others</b>
70	Arbitration Execution/30/2021	<b>Mahindra Rural Housing Finance Limited Vs Hasim and others</b>
71	Arbitration Execution/31/2021	<b>Mahindra Rural Housing Finance Limited Vs Mohd Rais</b>
72	Arbitration Execution/32/2021	<b>Mahindra Rural Housing Finance Limited Vs Dinesh and others</b>
73	Arbitration Execution/107/2021	<b>M/S Shriram City Union Finance Limited Vs Ashish Kumar</b>
74	Arbitration Execution/109/2021	<b>M/S Shriram City Union Finance Limited Vs Maksood Husain</b>
75	Arbitration Execution/106/2021	<b>M/S Shriram City Union Finance Limited Vs Beni Madhaw</b>
76	Arbitration Execution/111/2021	<b>M/S Shriram City Union Finance Limited Vs Ajay Singh</b>
77	Arbitration Execution/112/2021	<b>M/S Shriram City Union Finance Limited Vs Kamruddeen</b>
78	Arbitration Execution/113/2021	<b>M/S Shriram City Union Finance Limited Vs Sandeep Kumar</b>
79	Arbitration Execution/114/2021	<b>M/S Shriram City Union Finance Limited Vs Pavan Kumar</b>
80	Arbitration Execution/115/2021	<b>M/S Shriram City Union Finance Limited Vs Arvind Kumar</b>
81	Arbitration Execution/174/2021	<b>Ashok Kumar Verma Vs National Highway Authority of India and oths</b>
82	Arbitration Execution/175/2021	<b>Badlu Vs National Highway Authority of India and oths</b>
83	Arbitration Execution/178/2021	<b>Ram Lali Vs National Highway Authority of India and oths</b>
84	Arbitration Execution/179/2021	<b>Deen Dayal Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
85	Arbitration Execution/180/2021	<b>Upendra Kumar Verma Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
86	Arbitration Execution/181/2021	<b>Ram Saran Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
87	Arbitration Execution/182/2021	<b>Harinam Singh Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
88	Arbitration Execution/183/2021	<b>Ranjeet Singh Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
89	Arbitration Execution/184/2021	<b>Pramod Kumar Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>
90	Arbitration Execution/185/2021	<b>Guru Sharan Vs Project Director,Project Implementation Unit,National Highway Authority of India</b>

91	Arbitration Execution/186/2021	Suneet Kumar Vs Project Director,Project Implementation Unit,National Highway Authority of India
92	Arbitration Execution/187/2021	Naumi Lal Vs Project Director,Project Implementation Unit,National Highway Authority of India
93	Arbitration Execution/188/2021	Amar Singh Vs Project Director,Project Implementation Unit,National Highway Authority of India
94	Arbitration Execution/189/2021	Vijay Pal Vs Project Director,Project Implementation Unit,National Highway Authority of India
95	Arbitration Execution/190/2021	Sampata Devi Vs Project Director,Project Implementation Unit,National Highway Authority of India
96	Arbitration Execution/191/2021	Vineet Kumar Vs Project Director,Project Implementation Unit,National Highway Authority of India
97	Arbitration Execution/192/2021	Parshuram Vs Project Director,Project Implementation Unit,National Highway Authority of India
98	Arbitration Execution/193/2021	Akhilesh Kumar Vs Project Director,Project Implementation Unit,National Highway Authority of India
99	Arbitration Execution/207/2021	Sashi Kumar Vs Project Director,National Highway Authority of India
100	Arbitration Execution/208/2021	Amar Singh Vs Project Director,National Highway Authority of India
101	Arbitration Execution/209/2021	Ram Teerath Vs Project Director,National Highway Authority of India
102	Arbitration Execution/210/2021	Umashankar Verma Vs Project Director,National Highway Authority of India
103	Arbitration Execution/211/2021	Bajrang Vs Project Director,National Highway Authority of India
104	Arbitration Execution/212/2021	Ram Kewal Vs Project Director,National Highway Authority of India
105	Arbitration Execution/213/2021	Babadeen Vs Project Director,National Highway Authority of India
106	Arbitration Execution/214/2021	Satyaprakash Vs Project Director,National Highway Authority of India
107	Arbitration Execution/215/2021	Arjun Kumar Vs Project Director,National Highway Authority of India
108	Arbitration Execution/216/2021	Amar Singh Vs Project Director,National Highway Authority of India
109	Arbitration Execution/239/2021	Patiram Vs Project Director National Highway Authority of India
110	Arbitration Execution/240/2021	Keshav Ram (Dead) through Vijay Kumar Vs Project Director National Highway Authority of India
111	Arbitration Execution/241/2021	Dileep Kumar Vs Project Director National Highway Authority of India
112	Arbitration Execution/242/2021	Ajay Kumar Vs Project Director National Highway Authority of India
113	Arbitration Execution/243/2021	Rajrani(Dead) through legal heir Kanti Vs Project Director National Highway Authority of India
114	Arbitration Execution/244/2021	Ashok Kumar(Dead) through Suraj Kumar Vs Project Director National Highway Authority of India
115	Arbitration Execution/245/2021	Babu Lal (Dead) through Legal heir Rajrani Vs Project Director National Highway Authority of India
116	Arbitration Execution/246/2021	Sitaram(Dead) through legal Heirs Bhairav Prasad Vs Project Director National Highway Authority of India
117	Arbitration Execution/247/2021	Ram Urehi Vs Project Director National Highway Authority of India
118	Arbitration Execution/242/2017	HDB Finence Vs Satyesh Pratap Singh
119	Arbitration Execution/251/2017	HDB Financial Services Ltd. Vs Rajendra Kumar and others
120	Arbitration Execution/257/2017	HDFC Bank Limited Vs Raju Nandlal
121	Arbitration Execution/260/2017	HDFC Bank Limited Vs Reeta Singh
122	Arbitration Execution/262/2017	HDFC Bank Limited Vs Hari om Gupta
123	Arbitration Execution/264/2017	HDFC Bank Limited Vs Dharmendra yadav
124	Arbitration Execution/5/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Firoz and others
125	Arbitration Execution/85/2018	HDB Financial Services Ltd. Vs Rishi Srivastav and others
<b>Special Judge, EC Act</b>		
126	Arbitration Execution/121/2021	Nand Lal Vs N.H.A.I. & others
127	Arbitration Execution/131/2021	Lakshmi Prasad Vs N.H.A.I. & others
128	Arbitration Execution/132/2021	Kamlesh Vs N.H.A.I. & others
129	Arbitration Execution/133/2021	Malikram Vs N.H.A.I. & others

130	Arbitration Execution/134/2021	Ramjas Vs N.H.A.I. & others
131	Arbitration Execution/135/2021	Bharat Lal Vs N.H.A.I. & others
132	Arbitration Execution/136/2021	Madan Lal Vs N.H.A.I. & others
133	Arbitration Execution/137/2021	Ram Milan Vs N.H.A.I. & others
134	Arbitration Execution/141/2021	Hausila Prasad Vs N.H.A.I. & others
135	Arbitration Execution/142/2021	Kamlesh Kumar Vs N.H.A.I. & others
136	Arbitration Execution/138/2021	Gulab Chand Vs N.H.A.I. & others
137	Arbitration Execution/139/2021	Budhram Vs N.H.A.I. & others
138	Arbitration Execution/140/2021	Babulal Vs N.H.A.I. & others
139	Arbitration Execution/143/2021	Girdhari Vs N.H.A.I. & others
140	Arbitration Execution/144/2021	Ram Udit Vs N.H.A.I. & others
141	Arbitration Execution/149/2021	Amrika Prasad Vs N.H.A.I. & others
142	Arbitration Execution/145/2021	Piyare Lal Vs N.H.A.I. & others
143	Arbitration Execution/146/2021	Barasana Vs N.H.A.I. & others
144	Arbitration Execution/147/2021	Patiram Vs N.H.A.I. & others
145	Arbitration Execution/148/2021	Shyamlal Vs N.H.A.I. & others
<b>Additional District &amp; Session Judge, Court No-05</b>		
146	Arbitration Execution/79/2015	Magma Fincorp Limited Vs Ram Het Sahu and oth
147	Arbitration Execution/75/2018	M/S Shriram City Union Finance Ltd. Vs Masook Ali
148	Arbitration Execution/72/2018	M/S Shriram City Union Finance Ltd. Vs Raju Kumar
149	Arbitration Execution/70/2018	M/S Shriram City Union Finance Ltd. Vs Ramraj
150	Arbitration Execution/69/2018	M/S Shriram City Union Finance Ltd. Vs Lavkush
151	Arbitration Execution/53/2015	Mahindra and Mahindra Financial Services Ltd. Vs Roop Chandra
152	Arbitration Execution/4/2013	Mahindra and Mahindra Financial Services Ltd. Vs Said bano
153	Arbitration Execution/41/2018	M/S Shriram City Union Finance Ltd. Vs santosh Kumar
154	Arbitration Execution/39/2018	M/S Shriram City Union Finance Ltd. Vs Ram Prakah
155	Arbitration Execution/36/2018	M/S Shriram City Union Finance Ltd. Vs Indra Kumar
156	Arbitration Execution/35/2018	M/S Shriram City Union Finance Ltd. Vs Vineeta Tiwari
157	Arbitration Execution/34/2018	M/S Shriram City Union Finance Ltd. Vs Lavlesh
158	Arbitration Execution/3400052/2011	Mahindra Mahindra Financial Services Ltd Vs Indra Bhan Singh
159	Arbitration Execution/30/2018	M/S Shriram City Union Finance Ltd. Vs Brija Kishor
160	Arbitration Execution/29/2018	M/S Shriram City Union Finance Ltd. Vs Surjeet Singh
161	Arbitration Execution/28/2018	M/S Shriram City Union Finance Ltd. Vs Rohit
162	Arbitration Execution/27/2018	M/S Shriram City Union Finance Ltd. Vs Ashu Yadav
163	Arbitration Execution/26/2018	M/S Shriram City Union Finance Ltd. Vs Rakesh Kumar Singh
164	Arbitration Execution/25/2018	M/S Shriram City Union Finance Ltd. Vs Shanker Bux Singh
165	Arbitration Execution/24/2018	M/S Shriram City Union Finance Ltd. Vs Rajendra Singh
166	Arbitration Execution/23/2018	M/S Shriram City Union Finance Ltd. Vs Ashok Kumar
167	Arbitration Execution/22/2018	M/S Shriram City Union Finance Ltd. Vs Rajkumar
168	Arbitration Execution/21/2018	M/S Shriram City Union Finance Ltd. Vs Suresh Kumar Singh
169	Arbitration Execution/170/2017	Sri Ram Transport Finance Co. Ltd Vs Vijay Bhadur Singh
170	Arbitration Execution/146/2016	Mahindra and Mahindra Financial Services Ltd. Vs Virendra Kumar
171	Arbitration Execution/63/2021	Manappuram Finance Limited Vs Radhunath Ghuru
172	Arbitration Execution/58/2021	Manappuram Finance Limited Vs Maryam Parvez
173	Arbitration Execution/57/2021	Manappuram Finance Limited Vs Ajay Kumar Shukla
174	Arbitration Execution/56/2021	Manappuram Finance Limited Vs Ambuj Kumar
175	Arbitration Execution/10/2020	Magma Fincorp Limited Vs Ganesh Prasad
<b>Additional District &amp; Session Judge, Court No-08</b>		
176	Arbitration Execution/99/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs kusum jaiswal
177	Arbitration Execution/98/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Brijbhosan trivedi
178	Arbitration Execution/97/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Manish shukla
179	Arbitration Execution/96/2016	Magma Fincorp Limited Vs Himanshu gupta
180	Arbitration Execution/68/2015	Mahindra and Mahindra Financial Services Ltd. Vs Ram Magan and oth
181	Arbitration Execution/55/2015	Mahindra and Mahindra Financial Services Ltd. Vs Devendra Singh and Oth
182	Arbitration Execution/46/2017	Mahindra and Mahindra Financial Services Ltd. Vs Rakesh Kumar
183	Arbitration Execution/3400018/2013	Magma Fincorp Limited Vs Mridula Rani Srivastava

184	Arbitration Execution/3400004/2012	Mahindra Financial Ltd. Through Asst. Manager-Lega Vs Gyan Prakash1
185	Arbitration Execution/216/2017	HDFC Bank Limited Vs Bhola Singh and others
186	Arbitration Execution/215/2017	HDFC Bank Limited Vs MDO Shaheem and others
187	Arbitration Execution/214/2017	HDFC Bank Limited Vs Kamalesh Kumar Gautam and others
188	Arbitration Execution/213/2017	HDFC Bank Limited Vs Suneel Kumar Verma and others
189	Arbitration Execution/212/2017	HDFC Bank Limited Vs Sugriv Kumarand others
190	Arbitration Execution/211/2017	HDFC Bank Limited Vs Anjani Singh and others
191	Arbitration Execution/210/2017	HDFC Bank Limited Vs Rajendra Prashad Gayadeen and others
192	Arbitration Execution/206/2017	HDFC Bank Limited Vs Kapil Mishra and others
193	Arbitration Execution/205/2017	HDFC Bank Limited Vs Asheesh Mishra and others
194	Arbitration Execution/203/2017	HDFC Bank Limited Vs Vimla Santosh Kumar and others
195	Arbitration Execution/183/2016	Magma Fincorp Limited Vs Ram Nivas and oth
196	Arbitration Execution/174/2016	HDFC Bank LTd Vs Gulamanavi Kuddoos
197	Arbitration Execution/173/2016	HDFC Bank Ltd Vs Sahebdeen Ramwshvaland oth
198	Arbitration Execution/157/2016	Mahindra and Mahindra Financial Services Ltd. Vs Rakesh Kumar Dixit
199	Arbitration Execution/154/2016	Mahindra and Mahindra Financial Services Ltd. Vs Surya Pal and oth
200	Arbitration Execution/127/2016	HDFC Bank Ltd. Through Vinod Kumar Shukla Vs Vijay Narayan
201	Arbitration Execution/104/2017	HDFC Bank Limited Vs Rajendra Pyare Lal
202	Arbitration Execution/103/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Jaikaran Verma
203	Arbitration Execution/103/2017	HDFC Bank Limited Vs Vijay Ramashankar
204	Arbitration Execution/102/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Muinuddin
205	Arbitration Execution/101/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Akber husain Kuraisi
206	Arbitration Execution/100/2018	M/S Shri Ram Transport Finance Co.Ltd. Vs Dharmendra singh
207	Arbitration Execution/94/2021	M/S Shriram City Union Finance Ltd. Vs Fahad Ahmad
208	Arbitration Execution/93/2021	M/S Shriram City Union Finance Ltd. Vs Ghanshyam
209	Arbitration Execution/92/2021	M/S Shriram City Union Finance Ltd. Vs Ram Karan
210	Arbitration Execution/9/2021	M/S Shriram City Union Finance Limited Vs Nirmal Soni
211	Arbitration Execution/91/2021	M/S Shriram City Union Finance Ltd. Vs Dhirendra Kumar Singh
212	Arbitration Execution/90/2021	M/S Shriram City Union Finance Ltd. Vs Jaya Karan
213	Arbitration Execution/89/2021	M/S Shriram City Union Finance Ltd. Vs Raj karan singh
214	Arbitration Execution/87/2021	M/S Shriram City Union Finance Ltd. Vs Ranjeet Kumar
215	Arbitration Execution/86/2021	M/S Shriram City Union Finance Ltd. Vs Sanjay Kumar
216	Arbitration Execution/85/2021	M/S Shriram City Union Finance Ltd. Vs Virendra Singh
217	Arbitration Execution/84/2021	M/S Shriram City Union Finance Ltd. Vs Pannalal
218	Arbitration Execution/83/2021	M/S Shriram City Union Finance Ltd. Vs Amar Singh
219	Arbitration Execution/82/2021	M/S Shriram City Union Finance Ltd. Vs Kuldeep
220	Arbitration Execution/8/2021	M/S Shriram City Union Finance Limited Vs Roopchandra
221	Arbitration Execution/81/2021	M/S Shriram City Union Finance Ltd. Vs Vijay Kumar Gupta
222	Arbitration Execution/80/2021	M/S Shriram City Union Finance Ltd. Vs Satyadev Mishra
223	Arbitration Execution/79/2021	M/S Shriram City Union Finance Ltd. Vs Mohammad Naeem
224	Arbitration Execution/77/2021	M/S Shriram City Union Finance Ltd. Vs Parvesh Kumar
225	Arbitration Execution/76/2021	M/S Shriram City Union Finance Ltd. Vs Deep Kumar
226	Arbitration Execution/75/2021	M/S Shriram City Union Finance Ltd. Vs Gyan Prakash
227	Arbitration Execution/74/2021	M/S Shriram City Union Finance Ltd. Vs Narendra Pal Yadav
228	Arbitration Execution/73/2021	M/S Shriram City Union Finance Ltd. Vs Sunil Kumar Srivastava
229	Arbitration Execution/72/2021	HDFC Bank Limited Vs Ram Niwas
230	Arbitration Execution/7/2021	M/S Shriram City Union Finance Limited Vs Pavan Kumar
231	Arbitration Execution/70/2021	HDFC Bank Limited Vs Amit Kumar Jaiswal
232	Arbitration Execution/69/2021	HDFC Bank Limited Vs Ashish Kumar
233	Arbitration Execution/68/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Anil Kumar and others
234	Arbitration Execution/67/2021	M/S Shriram City Union Finance Limited Vs Ram Kuber
235	Arbitration Execution/66/2021	M/S Shriram City Union Finance Limited Vs Surendra Kumar
236	Arbitration Execution/6/2021	M/S Shriram City Union Finance Limited Vs Manoj Kumar
237	Arbitration Execution/52/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Putti Lal

238	Arbitration Execution/5/2021	M/S Shriram City Union Finance Limited Vs Jaiprakash
239	Arbitration Execution/51/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Pankaj Tiwari
240	Arbitration Execution/50/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Vimlesh Kumar and oths
241	Arbitration Execution/49/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Shailendra Singh Patel
242	Arbitration Execution/48/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Ram Chandra
243	Arbitration Execution/4/2021	M/S Shriram City Union Finance Limited Vs Rishabh
244	Arbitration Execution/3/2021	M/S Shriram City Union Finance Limited Vs Mohd Zubair
245	Arbitration Execution/2/2021	M/S Shriram City Union Finance Limited Vs Pravesh Kumar
246	Arbitration Execution/15/2021	M/s Indus Ind Bank Ltd Vs Ram Singh and oths
247	Arbitration Execution/1/2021	M/S Shriram City Union Finance Limited Vs Aravind Kumar
248	Arbitration Execution/11/2021	M/S Shriram City Union Finance Limited Vs Pankaj Kumar
249	Arbitration Execution/10/2021	M/S Shriram City Union Finance Limited Vs Poonam Singh
<b>Additional District &amp; Session Judge,Court No-04</b>		
250	Arbitration Execution/3400001/2013	Indiabulls Financial Services Limited Vs Shaban Ali and others
251	Arbitration Execution/5/2015	Magma Fincorp Limited Vs Samar bahadurSingh and oth
252	Arbitration Execution/116/2015	Magma Fincorp Limited Vs Smt Nafa Devi and oth
253	Arbitration Execution/35/2016	L and T Finance Ltd Vs Pradeep Kumar Verma and oth
254	Arbitration Execution/55/2016	HDFC bank Ltd Vs ganga Bakash singh and oth
255	Arbitration Execution/57/2016	HDFC bank ITd Vs Rajesh Kumar
256	Arbitration Execution/177/2016	HDFC Bank LTd Vs Anita baboolal and oth
257	Arbitration Execution/199/2016	HDFC Bank Limited Vs harun
258	Arbitration Execution/258/2017	HDFC Bank Limited Vs Mohammad Saifullah
259	Arbitration Execution/259/2017	HDFC Bank Limited Vs Vivek Shukla
260	Arbitration Execution/261/2017	HDFC Bank Limited Vs Shyam Ji Mishra
261	Arbitration Execution/58/2018	HDFC Bank Limited Vs Amit Singh(Borrower)
262	Arbitration Execution/18/2021	M/S Shriram City Union Finance Limited Vs Lal Bahadur
263	Arbitration Execution/19/2021	M/S Shriram City Union Finance Limited Vs Vinay Kumar
264	Arbitration Execution/20/2021	M/S Shriram City Union Finance Limited Vs Keshaw Shukla
265	Arbitration Execution/21/2021	M/S Shriram City Union Finance Limited Vs Arvind Kumar
266	Arbitration Execution/22/2021	M/S Shriram City Union Finance Limited Vs Amresh Pratap Singh
267	Arbitration Execution/23/2021	M/S Shriram City Union Finance Limited Vs Vivek Kumar Singh
268	Arbitration Execution/24/2021	M/S Shriram City Union Finance Limited Vs Ramu
269	Arbitration Execution/25/2021	M/S Shriram City Union Finance Limited Vs Nand Kishor
270	Arbitration Execution/26/2021	M/S Shriram City Union Finance Limited Vs Ashok Kumar
271	Arbitration Execution/33/2021	M/S Shriram City Union Finance Limited Vs Shyam Babu
272	Arbitration Execution/34/2021	M/S Shriram City Union Finance Limited Vs Amresh Kumar
273	Arbitration Execution/35/2021	M/S Shriram City Union Finance Limited Vs Shiv Prasad Singh
274	Arbitration Execution/36/2021	M/S Shriram City Union Finance Limited Vs Santram
275	Arbitration Execution/37/2021	M/S Shriram City Union Finance Limited Vs Vishwajeet Kumar Srivastava
276	Arbitration Execution/38/2021	M/S Shriram City Union Finance Limited Vs Durgesh Kumar Tiwari
277	Arbitration Execution/39/2021	M/S Shriram City Union Finance Limited Vs Ishesh Kumar
278	Arbitration Execution/40/2021	M/S Shriram City Union Finance Limited Vs Umesh Kumar
279	Arbitration Execution/41/2021	M/S Shriram City Union Finance Limited Vs Indra Kumar Tripathi
280	Arbitration Execution/42/2021	M/S Shriram City Union Finance Limited Vs Satyesh Pratap Singh
281	Arbitration Execution/43/2021	M/S Shriram City Union Finance Limited Vs Manoj Kumar
282	Arbitration Execution/44/2021	M/S Shriram City Union Finance Limited Vs Rakesh Kumar
283	Arbitration Execution/45/2021	M/S Shriram City Union Finance Limited Vs Mohd Asim
284	Arbitration Execution/46/2021	M/S Shriram City Union Finance Limited Vs Krishnamni
285	Arbitration Execution/47/2021	M/S Shriram City Union Finance Limited Vs Anil Kumar
286	Arbitration Execution/53/2021	M/S Shriram City Union Finance Limited Vs Vishnu Pratap Singh
287	Arbitration Execution/54/2021	M/S Shriram City Union Finance Limited Vs Satyanam Verma
288	Arbitration Execution/55/2021	M/S Shriram City Union Finance Limited Vs Rekha Mishra
289	Arbitration Execution/95/2021	M/S Shriram City Union Finance Ltd. Vs Anurag Verma
290	Arbitration Execution/96/2021	M/S Shriram City Union Finance Limited Vs Kuldeep Kumar
291	Arbitration Execution/97/2021	M/S Shriram City Union Finance Limited Vs Abhishek Singh
292	Arbitration Execution/100/2021	M/S Shriram City Union Finance Limited Vs Amresh
293	Arbitration Execution/101/2021	M/S Shriram City Union Finance Limited Vs Shivkesh Kumar
294	Arbitration Execution/102/2021	M/S Shriram City Union Finance Limited Vs Abhishek Kumar Rawat
295	Arbitration Execution/103/2021	M/S Shriram City Union Finance Limited Vs Shri Niwas
296	Arbitration Execution/104/2021	M/S Shriram City Union Finance Limited Vs Gaurav Sharma
297	Arbitration Execution/117/2021	M/S Shriram City Union Finance Ltd. Vs Parvesh Kumar Maurya

298	Arbitration Execution/118/2021	M/S Shriram City Union Finance Ltd. Vs Pradeep Kumar
299	Arbitration Execution/119/2021	M/S Shriram City Union Finance Ltd. Vs Fulachandra
300	Arbitration Execution/120/2021	M/S Shriram City Union Finance Ltd. Vs Shailendra Singh
301	Arbitration Execution/122/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Munish and oths
302	Arbitration Execution/123/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Rakesh Kumar Verma and oths
303	Arbitration Execution/124/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Khatuna and oths
304	Arbitration Execution/125/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Mr Aslam Khan and oths
305	Arbitration Execution/126/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Ram Baran and oths
306	Arbitration Execution/127/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Mr. Ram Raj and oths
307	Arbitration Execution/128/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Ali Ahmad and oths
308	Arbitration Execution/129/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Sukhmilal and oths
309	Arbitration Execution/130/2021	M/S Shri Ram Transport Finance Co.Ltd. Vs Mohd Musheer and oths
310	Arbitration Execution/199/2021	HDFC Bank Limited Vs Anuj Awasthi
311	Arbitration Execution/200/2021	HDFC Bank Limited Vs Rajendra Chhedilal
312	Arbitration Execution/201/2021	HDFC Bank Limited Vs Hans Kumar Singh
313	Arbitration Execution/202/2021	HDFC Bank Limited Vs Yogendra Singh
314	Arbitration Execution/203/2021	HDFC Bank Limited Vs Kaushlendra Pratap Singh
315	Arbitration Execution/204/2021	HDFC Bank Limited Vs State Government
316	Arbitration Execution/205/2021	HDFC Bank Limited Vs Lav Kumar Singh and oths
317	Arbitration Execution/195/2021	HDFC Bank Limited Vs Pawan Kumar Maurya
318	Arbitration Execution/196/2021	HDFC Bank Limited Vs Jagdish Dwivedi
319	Arbitration Execution/197/2021	HDFC Bank Limited Vs Ajay Kumar Singh
320	Arbitration Execution/198/2021	HDFC Bank Limited Vs Purshottam Verma
321	Arbitration Execution/206/2021	Magma Fincorp Limited Vs Surendra Kumar
322	Arbitration Execution/217/2021	Cholamandalam Investments and Finance Company Limited Vs Kirishna Kumar and others
323	Arbitration Execution/218/2021	Cholamandalam Investments and Finance Company Limited Vs Mr Satish K and oths
324	Arbitration Execution/219/2021	Cholamandalam Investments and Finance Company Limited Vs Anil Kumar and oths
325	Arbitration Execution/220/2021	Cholamandalam Investments and Finance Company Limited Vs Pradeep Kumar and others
326	Arbitration Execution/223/2021	Cholamandalam Investment and Finance Company Limited Vs Atik Ahmad and other
327	Arbitration Execution/225/2021	M/S Shriram City Union Finance Ltd. Vs Sanjaya Yadav
328	Arbitration Execution/226/2021	M/S Shriram City Union Finance Ltd. Vs Meraj Ali
329	Arbitration Execution/227/2021	M/S Shriram City Union Finance Ltd. Vs Jitendra Kumar
330	Arbitration Execution/228/2021	M/S Shriram City Union Finance Ltd. Vs Shyamu
331	Arbitration Execution/230/2021	M/S Shriram City Union Finance Ltd. Vs Ranjeet Kumar
332	Arbitration Execution/231/2021	M/S Shriram City Union Finance Ltd. Vs Vivek Kumar Mishra
333	Arbitration Execution/232/2021	M/S Shriram City Union Finance Ltd. Vs Deshraj
334	Arbitration Execution/233/2021	M/S Shriram City Union Finance Ltd. Vs MO Parvez Khan
335	Arbitration Execution/234/2021	M/S Shriram City Union Finance Ltd. Vs Sunil Kumar
336	Arbitration Execution/235/2021	M/S Shriram City Union Finance Ltd. Vs Indra Pal



337	Arbitration Execution/236/2021	M/S Shriram City Union Finance Ltd. Vs Raj Kumar
338	Arbitration Execution/237/2021	M/S Shriram City Union Finance Ltd. Vs Rajesh Kumar
<b>Additional District &amp; Session Judge,Court No-45</b>		
339	Arbitration Execution/48/2011	Mahindra and Mahindra Financial Services Ltd. Vs Girendra Bahadur Singh and oth
340	Arbitration Execution/27/2012	Mahindra and Mahindra Financial Services Ltd. Vs Shambhu dayal
341	Arbitration Execution/29/2012	Mahindra and Mahindra Financial Services Ltd. Vs Arvind
342	Arbitration Execution/33/2012	Mahindra and Mahindra Financial Services Ltd. Vs Avnish and oth
343	Arbitration Execution/43/2012	Mahindra and Mahindra Financial Services Ltd. Vs Pradeep kumar
344	Arbitration Execution/44/2014	mahindra and Mahindra financial services Ltd Vs Santosh Kumar Singh
345	Arbitration Execution/33/2015	Magma Fincorp Limited Vs Moo Shah alam and oth
346	Arbitration Execution/115/2015	Magma Fincorp Limited Vs Ram Milan
347	Arbitration Execution/56/2016	HDFC bank Ltd Vs Amresh Kumar and oth
348	Arbitration Execution/107/2016	Indusind Bank Limited Vs Surendra kumar
349	Arbitration Execution/108/2016	Indusind Bank Limited Vs Harish chandra
350	Arbitration Execution/114/2016	Indusind Bank Limited Vs Sanjay kumar and othe
351	Arbitration Execution/59/2017	Mahindra and Mahindra Financial Services Ltd. Vs vivek Kumar Verma
352	Arbitration Execution/69/2017	Magma Fincorp Limited Vs Santosh Kumar
353	Arbitration Execution/74/2017	HDFC Bank LTd Vs Manish Kumar and oth
354	Arbitration Execution/111/2017	HDFC Bank Limited Vs Anil Kumar
355	Arbitration Execution/112/2017	HDFC Bank Limited Vs Rajeev Ramesh
356	Arbitration Execution/113/2017	Magma Fincorp Limited Vs Abhay Singh
357	Arbitration Execution/129/2017	Indusind Bank Limited Vs Rakesh Kumar
358	Arbitration Execution/209/2017	HDFC Bank Limited Vs Ramesh Chandra
359	Arbitration Execution/248/2017	HDFC Bank Limited Vs Narendra nath Mishra
360	Arbitration Execution/45/2018	HDFC Bank Limited Vs Mohd. Aleem
361	Arbitration Execution/47/2018	HDFC Bank Limited Vs Sadaf Kamal Faroqi
362	Arbitration Execution/61/2018	HDFC Bank Limited Vs Devendra Kumar Singh
363	Arbitration Execution/63/2018	HDFC Bank Limited Vs Shariq Jalal(Borrower)
364	Arbitration Execution/65/2018	HDFC Bank Limited Vs Rubi Bhaggu(Borrower)
365	Arbitration Execution/33/2020	Shri Ram Transport Finance Co.Ltd. Vs Mr Saheby Alam oths
366	Arbitration Execution/34/2020	Shri Ram Transport Finance Co.Ltd. Vs Ved Narayan Dixit oths
367	Arbitration Execution/35/2020	M/S Shri Ram Transport Finance Co.Ltd. Vs Arvind Kumar oths
<b>Additional District &amp; Session Judge,Court No-46</b>		
368	Arbitration Execution/30/2012	Mahindra Mahindra Financial Services Ltd. Vs Bajrang singh
369	Arbitration Execution/10/2012	Mahindra Mahindra Financial Services Ltd. Vs Jay Singh1
370	Arbitration Execution/3400035/2013	Mahindra Mahindra Financial Services Ltd Vs Ram Kailash Vishwakarma and others
371	Arbitration Execution/60/2015	Mahindra and Mahindra Financial Services Ltd. Vs abhay Raj Singh and oth
372	Arbitration Execution/151/2016	Mahindra and Mahindra Financial Services Ltd. Vs Krishna Kumar and oth
373	Arbitration Execution/89/2017	Indusind Bank Limited Vs Ajay Kumar
374	Arbitration Execution/90/2017	Indusind Bank Limited Vs Poornima Divedi
375	Arbitration Execution/97/2017	Indusind Bank Limited Vs Chand Babu
376	Arbitration Execution/101/2017	Indusind Bank Limited Vs Mohmmad Sabbir
377	Arbitration Execution/102/2017	Indusind Bank Limited Vs Rahul
378	Arbitration Execution/221/2017	Bajaj Finance Ltd. Vs Adarsh Kumar Mishra
379	Arbitration Execution/222/2017	Bajaj Finance Ltd. Vs Deepak Singh
380	Arbitration Execution/88/2018	Bajaj Finance Ltd. Vs Vipin Kumar
381	Arbitration Execution/90/2018	Bajaj Finance Ltd. Vs Pawan Kumar
382	Arbitration Execution/91/2018	Bajaj Finance Ltd. Vs Siyaram
383	Arbitration Execution/92/2018	Bajaj Finance Ltd. Vs Pawan Kumar
384	Arbitration Execution/93/2018	Bajaj Finance Ltd. Vs Indra Pal
385	Arbitration Execution/1/2020	M/s Indusind Bank Limited Vs Raj Narayan and oths
386	Arbitration Execution/2/2020	M/s Indusind Bank Limited Vs Premchandra and oths
387	Arbitration Execution/4/2020	M/s Indusind Bank Limited Vs Pati Ram
<b>Additional District &amp; Session Judge,Court No-36</b>		
388	Arbitration Execution/86/2017	Indusind Bank Limited Vs Anand Kumar
389	Arbitration Execution/87/2017	Indusind Bank Limited Vs Siya Ram and oth
390	Arbitration Execution/79/2018	Prem Kishore Tandon Vs National Tourist Officer Faizabad and others

391	Arbitration Execution/87/2018	Bajaj Finance Ltd. Vs Tribhuwan Kumar
392	Arbitration Execution/89/2018	Bajaj Finance Ltd. Vs Wasiul hasan
393	Arbitration Execution/94/2018	Bajaj Finance Ltd. Vs Matapher
394	Arbitration Execution/95/2018	Bajaj Finance Ltd. Vs Sabnam Bano
395	Arbitration Execution/96/2018	Bajaj Finance Ltd. Vs Amar Jeet Singh
<b>Additional District &amp; Session Judge,Court No-36</b>		
396	Arbitration Execution/3400002/2013	Mahindra Mahindra Financial Sevcies Limited Vs Sanjay Mishra and others
397	Arbitration Execution/74/2013	Mahindra and Mahindra Financial Services Ltd. Vs Omkar Verma and others
398	Arbitration Execution/45/2014	mahindra and Mahindra financial services Ltd Vs Saroj Kumar tiwari and oth
399	Arbitration Execution/18/2015	Mahendra And Mahindra Financial Services Vs Ram Das Giri
400	Arbitration Execution/69/2015	Mahindra and Mahindra Financial Services Ltd. Vs Ran Vijay singh and oth
401	Arbitration Execution/19/2018	Indusind Bank Limited Vs Subhkaran Yadav and others
402	Arbitration Execution/24/2020	M/S Shriram City Union Finance Limited Vs Suneel Kumar
403	Arbitration Execution/26/2020	M/S Shriram City Union Finance Limited Vs Ved Prakash
404	Arbitration Execution/28/2020	M/S Shriram City Union Finance Limited Vs Sandeep Kumar
405	Arbitration Execution/27/2020	M/S Shriram City Union Finance Limited Vs Mohiuddin
406	Arbitration Execution/22/2020	M/S Shriram City Union Finance Limited Vs Jaisi Ram
407	Arbitration Execution/23/2020	M/S Shriram City Union Finance Limited Vs Ramakant
408	Arbitration Execution/30/2020	M/S Shriram City Union Finance Limited Vs Mohammad Amir Ansari
409	Arbitration Execution/31/2020	M/S Shriram City Union Finance Limited Vs Mahmud
410	Arbitration Execution/29/2020	M/S Shriram City Union Finance Limited Vs Ziaul Shamshul Haq
411	Arbitration Execution/32/2020	M/S Shriram City Union Finance Limited Vs Jagannath Prasad Mishra
412	Arbitration Execution/250/2021	M/S Shriram City Union Finance Limited Vs Shashikant
413	Arbitration Execution/263/2021	HDFC Bank Limited Vs Lakshram Chetram and oths
414	Arbitration Execution/260/2021	HDFC Bank Limited Vs Mohd Ahmad
415	Arbitration Execution/262/2021	HDFC Bank Limited Vs Shiv Prasad
416	Arbitration Execution/264/2021	HDFC Bank Limited Vs Rohit Kumar
417	Arbitration Execution/261/2021	HDFC Bank Limited Vs Ajay Kumar Verma
<b>Additional District &amp; Session Judge,Court No-37</b>		
418	Arbitration Execution/3400096/2013	Ms.Indusind Bank Ltd Vs Saroj Mishra and others
419	Arbitration Execution/2/2015	Magma Fincorp Limited Vs Ravish Bahadur Singh